

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1395
ANSWERED ON 11/12/2025**

STATUS OF JUDICIAL INFRASTRUCTURE

1395 Shri Samirul Islam:

Will the Minister of *Law and Justice* be pleased to state:

- (a) the funds allocated under the Centrally Sponsored Scheme (CSS) for development of infrastructure facilities for judiciary during the last five years, year-wise and State wise;
- (b) the percentage of court complexes at tribunals, lower and higher judiciary that have separate ladies toilets;
- (c) the percentage of court complexes, both at lower and higher judiciary, that are equipped with basic medical facilities;
- (d) the percentage of high court complexes that have drinking water facility with purifiers; and
- (e) the percentage of court complexes, both at lower and higher judiciary, that are accessible for differently abled people?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (e) The primary responsibility for development of infrastructure facilities for judiciary rests with the State Governments/UTs. However, to augment the resources of the State Governments/ UTs, the Central Government has been implementing a Centrally Sponsored Scheme (CSS) for the Development of Infrastructure Facilities for Judiciary in the District and Subordinate Courts since 1993-94, by providing financial assistance in the prescribed fund-sharing pattern between the Centre and States/UTs. Statement showing Central assistance provided under the Centrally Sponsored Scheme (CSS) for Development of Infrastructure Facilities for the Judiciary in the last five years, Year wise and State wise is as per **Annexure-A.**

The Scheme covers five components, viz., Court Halls, Residential Units for Judicial Officers, Lawyers' Halls, Toilet Complexes and Digital Computer Rooms for the convenience of lawyers and litigants. Provision for any other facility viz medical facility, drinking water facility with purifiers rest with concerned State Governments in consultation with High Court. The Scheme does not cover High Courts.

The planning and design of a court room in District and Subordinate Courts is decided by the building / infrastructure committees of the respective High Courts, who sanction the projects to be funded under the CSS. As per existing Guidelines for Implementation of Centrally Sponsored Scheme (CSS) for the Development of Infrastructure Facilities for the Judiciary, it is ensured by the States/UTs that the projects to be taken up by them under the Central Sponsored Scheme (CSS) are disabled friendly and meet the requisite norms/accessibility standards as laid down by CPWD and Department of Empowerment of Persons with Disabilities , Ministry of Social Justice and Empowerment, from time to time.

Statement referred to in reply to Rajya Sabha Unstarred Question No.1395 for reply on 11.12.2025

| Central assistance provided since F.Y(2020-21 to 2024-25) under Centrally Sponsored Scheme (CSS) for the Development of Infrastructure Facilities for Judiciary in District & Subordinate Courts. | | | | | | |
|--|----------------------------|-----------------------------|----------------|----------------|------------------|-----------------|
| | | (Rs. in crore) | | | | |
| | (A) | States | | | | |
| Sl. No. | | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 |
| 1 | Andhra Pradesh | 10.28 | 0.00 | 22.50 | 49.8150 | 0.9920 |
| 2 | Bihar | 65.72 | 0.00 | 0.00 | 67.4500 | 107.8082 |
| 3 | Chhattisgarh | 7.84 | 0.00 | 60.00 | 6.6900 | 45.3471 |
| 4 | Goa | 3.80 | 3.20 | 25.00 | 1.5300 | 14.2725 |
| 5 | Gujarat | 13.50 | 0.00 | 6.22 | 95.6175 | 51.3400 |
| 6 | Haryana | 22.00 | 0.00 | 0.00 | 20.1000 | 0.0000 |
| 7 | Himachal Pradesh | 5.50 | 0.00 | 0.00 | 6.0000 | 13.6200 |
| 8 | Jharkhand | 9.05 | 6.00 | 16.51 | 40.8100 | 14.5747 |
| 9 | Karnataka | 29.72 | 27.00 | 82.01 | 133.1635 | 73.9159 |
| 10 | Kerala | 13.00 | 50.00 | 0.00 | 7.0000 | 45.8850 |
| 11 | Madhya Pradesh | 45.60 | 55.00 | 125.00 | 104.0000 | 42.6919 |
| 12 | Maharashtra | 23.11 | 18.00 | 100.00 | 119.5300 | 118.3550 |
| 13 | Odisha | 0.00 | 0.00 | 31.49 | 30.8800 | 51.4800 |
| 14 | Punjab | 16.48 | 16.50 | 12.50 | 18.4200 | 0.0000 |
| 15 | Rajasthan | 29.90 | 41.50 | 71.66 | 80.4100 | 58.3500 |
| 16 | Tamil Nadu | 18.17 | 35.66 | 133.85 | 0.0000 | 61.2700 |
| 17 | Telangana | 16.00 | 0.00 | 26.61 | 0.0000 | 1.9577 |
| 18 | Uttarakhand | 5.86 | 80.00 | 0.00 | 13.7500 | 46.1400 |
| 19 | Uttar Pradesh | 111.00 | 219.00 | 0.00 | 102.9600 | 174.1200 |
| 20 | West Bengal | 31.07 | 0.00 | 0.00 | 18.0000 | 22.2200 |
| Total(A) | | 477.60 | 551.86 | 713.35 | 916.1259 | 944.3400 |
| 3,603.27 | | | | | | |
| | (B) | North-Eastern States | | | | |
| 1 | Arunachal Pradesh | 5.00 | 4.09 | 32.38 | 0.0000 | 6.2400 |
| 2 | Assam | 25.00 | 27.40 | 25.00 | 40.0000 | 40.7505 |
| 3 | Manipur | 5.00 | 0.00 | 12.85 | 0.0000 | 3.7100 |
| 4 | Meghalaya | 7.71 | 28.02 | 50.00 | 33.7200 | 35.7900 |
| 5 | Mizoram | 5.00 | 9.50 | 0.00 | 8.8550 | 13.5695 |
| 6 | Nagaland | 5.00 | 13.27 | 0.00 | 4.3925 | 4.0000 |
| 7 | Sikkim | 2.95 | 0.00 | 2.27 | 2.6950 | 0.0000 |
| 8 | Tripura | 7.74 | 0.00 | 0.00 | 40.4869 | 20.0000 |
| Total (B) | | 63.40 | 82.28 | 122.50 | 130.1494 | 124.0600 |
| 522.39 | | | | | | |
| | (C) | Union Territories | | | | |
| 1 | A&N Islands | 0.35 | 0.46 | 0.00 | 0.4900 | 0.0750 |
| 2 | Chandigarh | 0.00 | 0.00 | 0.00 | 0.0000 | 0.00 |
| 3 | D&Nagar Haveili | 0.00 | 0.00 | 0.00 | 0.0000 | 0.0000 |
| 4 | Daman & Diu | 0.00 | 0.00 | 0.00 | 0.0000 | 0.0000 |
| 5 | Delhi | 45.00 | 30.00 | 0.00 | 0.0000 | 16.5000 |
| 6 | Jammu & Kashmir | 6.65 | 20.00 | 12.60 | 12.0000 | 31.5000 |
| 7 | Ladakh | 0.00 | 0.00 | 0.00 | 1.4000 | 6.9250 |
| 8 | Lakshadweep | 0.00 | 0.00 | 0.00 | 0.0000 | 0.0000 |
| 9 | Puducherry | 0.00 | 0.00 | 9.55 | 0.0000 | 0.0000 |
| Total (C) | | 52.00 | 50.46 | 22.15 | 13.8900 | 55.0000 |
| Grand Total (A+B+C) | | 593.00 | 684.60 | 858.00 | 1060.1653 | 1123.40 |
| | | | | | | 4,319.17 |

